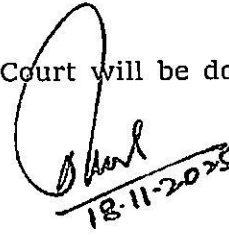


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.42048-42158/F.1(3)/Gaz/2024 dated 11.11.2024, Sh. Vineet Kumar, ASJ-02 (West), Tis Hazari Courts, Delhi, is hereby nominated as Officer In-charge of Care Taking Branch (Central), Tis Hazari Courts, Delhi in place of Sh. Bharat Aggarwal, ACJ-cum-CCJ-cum-ARC (Central), Tis Hazari Courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



18.11.2025

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs)
Delhi

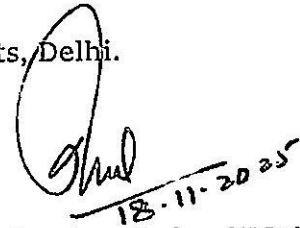
90536-90547
No. F.1(3)/Gaz/2025

Dated _____

Sub:- Officer In-Charge (Care Taking Branch), Central, THC.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officer concerned.
4. Ms. Sana Khan, Civil Judge-05 (Central),/Link Officer In-Charge of Care Taking Branch (Central), Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, Admin Branch (I,II&III), General Branch, Care Taking Branch, (Central), Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



18.11.2025

Principal District & Sessions Judge (HQs)
Delhi